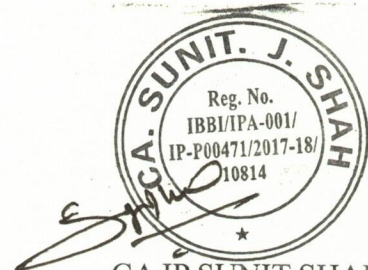


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MIKU POLYMERS & PLASTICS LIMITED AT 518 YAKSHKAMAL BUILDING,**  
**STATION ROAD, VADODARA -390020**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MIKU POLYMERS & PLASTICS LIMITED (IN CIRP)  CIN: U51902GJ2019PLC106891 PAN: AAMCM4959K
2.	Address of the registered office	518 Yakshkamal Building, Station Road, Vadodara -390020
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	518 Yakshkamal Building, Station Road, Vadodara -390020
5.	Installed capacity of main products/ services	The Company was engaged in Trading Business.
6.	Quantity and value of main products/ services sold in last financial year	As per last Audited Financial Statements available for the F.Y. 2020-2021 Value: 3,67,23,83,293/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available information will be shared upon receiving a request at  <a href="mailto:cirp.mikupolymers@gmail.com">cirp.mikupolymers@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending a request at  <a href="mailto:cirp.mikupolymers@gmail.com">cirp.mikupolymers@gmail.com</a>
10.	Last date for receipt of expression of interest	26 <sup>th</sup> October, 2023
11.	Date of issue of provisional list of prospective resolution applicants	05 <sup>th</sup> November, 2023
12.	Last date for submission of objections to provisional list	10 <sup>th</sup> November, 2023
13.	Date of issue of final list of prospective resolution applicants	20 <sup>th</sup> November, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25 <sup>th</sup> November, 2023
15.	Last date for submission of resolution plans	25 <sup>th</sup> December, 2023
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.mikupolymers@gmail.com">cirp.mikupolymers@gmail.com</a>

Date: 11.10.2023  
Place: Ahmedabad



CA IP SUNIT SHAH  
Resolution Professional

Miku Polymers & Plastics Limited (IN CIRP)  
IP Registration No: IBBI/PA-001/IP-P00471/2017-18/10814  
801-802, 8th floor, Abhijeet-1, Mithakali Six Roads,  
Navrangpura, Ahmedabad-380009